

(ख) यदि हां, तो 1964-65 तथा 1965-66 के वर्षों में क्रमशः कितने मूल्य का चॉकलेट आयात किया गया तथा चॉकलेट का भारत में उत्पादन करने के लिए क्या कदम उठाये जा रहे हैं?

IMPORT OF CHOCOLATES

•205. SHRI MAHABIR DASS: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that chocolates are imported in India; and

(b) if so, what is the value of imports of chocolates during the years 1964-65 and 1965-66 respectively and what steps are being taken for its production in India?

वाणिज्य मंत्री (श्री मनुभाई शाह) : (क) तथा (ख) जी, नहीं। चॉकलेट के आयात की अनुमति नहीं दी जाती। नीति के अन्तर्गत चॉकलेटों के आयात पर पाबन्दी लगी हुई है। फिर भी 1964-65 और 1965-66 में क्रमशः रु० 3,266 और रु० 1,572 मूल्य के चॉकलेट बाहर से भारत में आये। इन्हें या तो पर्यटक और भारत में रहने वाले विदेशी नागरिक लाये थे अथवा ये बगैर इजाजत भारत में लाये गये सामान के रूप में जब्त किये गये थे। चॉकलेट तथा चॉकलेट से बनी दूसरी चीजें भारत में पिछले सात आठ साल से तैयार की जा रही हैं।

†THE MINISTER OF COMMERCE (SHRI MANUBAI SHAH): (a) and (b) No, Sir. Chocolates are not allowed to be imported. Import of chocolates is banned under the policy. However, small value imports of chocolates and confectionery worth Rs. 3,266 and Rs. 1,572 took place during the years 1964-65 and 1965-66 respectively brought by tourists and foreign nationals resident in India or as confiscated goods of unauthorised imports. Chocolates and other chocolate preparations are already being produced in India for the last 7 to 8 years.}

INVESTIGATIONS ORDERED UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

•206. SHRI ARJUN ARORA: Will the Minister of INDUSTRY be pleased to state:

† 1 English translation.

(a) the number of investigations ordered during the years 1964, 1965 and the first 3 months of 1966 under section 15 of the Industries (Development and Regulation) Act; and

(b) whether any of the reports of investigations have been published?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA) (a) The information is being collected and will be laid on the Table of the House in due course.

(b) No, Sir.

RAIL LINK WITH EAST PAKISTAN

•207. SHRI U. S. DUGAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are re-establishing rail link with East Pakistan; and

(b) if so, when it is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) The reluctance of Pakistan to normalise relations with India is holding up the re-establishment of the interrupted rail links between the two countries.

OPENING OF SALEM-BANOALORB RAILWAY LINE

•208. SHRI R. T. PARTHASARATHY: Will the Minister of RAILWAYS be pleased to state:

(a) when the new Salem-Bangalore Railway line will be opened for passenger traffic; and

(b) whether the stretch of Railway line from Salem to Dharmapuri on the Salem-Bangalore sector will be opened for passenger traffic before October, 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) and (b) It is expected that the Salem-Bangalore line will be ready for opening to traffic by December, 1967 and the Salem-Dharmapuri section by the end of this year. No specific dates for opening to passenger traffic have yet been fixed.